[RAJYA SABHA]

1.74

of the Sale of Goods Act, 1930 so as to bring the 'way bills' issued by the lorry and truck operators within the definition of the term 'documents of title to goods.'

(c) Yes, Sir.

THEFT IN ASHOKA HOTEL

105. SHRI A, D. MANI; Will the Minister of HOME AFFAIRS be pleased to state:

(a) what steps have been taken with regard to the apprehension of those persons who arc responsible for stealing valuable gems from jewellers located in the Ashoka Hotel; New Delhi; and

(b) whether any arrests have been made in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) (1) Wireless messages were flashed throughout India for the arrest of the culprits.

(ii) Photographs of the culprits were circulated throughout India.

(iii) All guest houses and private lodges were checked in Delhi/New Delhi.

(iv) Police parties were sent to Agra and Bombay.

(v) All airports and border check posts were alerted.

(vi) Help of Interpol-Paris was sought.

(b) Six accused porsons have since been arrested in this case. A 12 12 12 12 12 12

SMALL CAR

106. SHRI M. V. BHADRAM: SHRI SAWAI SINGH SISODIA: SHRI GURUCHARAN SINGH TOHRA:

Will the Minister of INDUSTRIAL DEVE-LOPMENT be pleased to state:

(a) whether any final decision has since been taken for setting up the small car project; and

(b) if so, the details of the decision taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI GHANSHYAM OZA): (a) Final decision with regard to model and collaborator is yel to be taken.

(b) Does not arise.

TELECOMMUNICATIONS FACTORY IN MADHYA PRADESH

107. SHRI A. D. MANI: SHRI SWAI SINGH SISODIA:

Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether Government have received the LT.I. Team's report on the location of a Telecommunications factory so far; and

(b) if so, what decision has been taken thereon? 4.1

THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA): (a) Yes.

(b) The matter is under Government's consideration.

NATIONALISATION OF PRIVATE SECTOR INDUS-TRIES HAVING MAJORITY PUBLIC FINANCIAL INSTITUTION SHARES

108. SHRI S. KUMARAN: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether there is any proposal under Government's consideration to nationalise private sector industries in which public financial institutions hold substantial shares; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (PROF. SIDDHESHWAR PRASAD):

(a) No such general proposal is under Government's consideration.

(b) Does not arise.

थम्बा राकेट प्रक्षेपण केन्द्र के निवेशक द्वारा शिकायत

109, डॉ॰ भाई महावीर: क्या पर-माणु ऊर्जा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि थुम्बा मध्यवृत्तीय राकेट प्रक्षेपण केन्द्र के निदेशक ने हाल में शिका-यत की है कि समीप वाले क्षेत्र के मछियारों के